

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 103 OF 2015 &
IA.No. 156 of 2015**

Dated:11th August, 2015

In the matter of:

P.R. Singh, Executive Engineer, Electricity
Distribution Division, Kasganj

...Appellant(s)

Versus

M/s Greenland Fruit and Vegetables Pvt. Ltd.
& Anr.

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the
matter on **31.08.2015.**

COURT MASTER